



RECOVERY DIVISION
NORTHERN REGIONAL OFFICE
Tel: 011-69012998/22, recoverynro@sebi.gov.in

भारतीय प्रतिभूति
और विनिमय बोर्ड
**Securities and Exchange
Board of India**

RO_LO/11/18/12(26)2026-NRO-RRD I/21261/2026

Order Releasing Bank, Demat Accounts and Mutual Funds Folios of Sanbun Investments (Proprietor Mr. Nishaan Singh) in the matter of Sanbun Investments and Proprietor Mr. Nishaan Singh.

Attachment Proceeding No. 13401 and 13402 of 2024
Certificate No. 8362 of 2024 dated November 21, 2024

The Principal Officer/Chairman/MD/CEO,
All Banks in India
All Mutual Funds of India

NSDL/CDSL, Mumbai

1. Whereas Certificate No. 8362 of 2024 dated November 21, 2024 was drawn against Sanbun Investments (Proprietor Mr. Nishaan Singh) [Defaulter] (PAN: HCCPS6377H) in the matter of Sanbun Investments and Proprietor Mr. Nishaan Singh for sum of Rs. 17,98,02,480/- (Rupees Seventeen Crore Ninety-Eight Lakh Two Thousand Four Hundred Eighty Only) due under the said certificate.
2. And whereas a Notice of Attachment dated December 09, 2024 under the above proceedings was issued attaching bank, demat accounts/lockers and mutual fund folios of the entity.
3. In compliance with Hon'ble SAT Order dated December 18, 2024 in Appeal No. 434 of 2024 along with Misc. Application No(s) 1038, 279, and 953 of 2024 and Order No. QJA/MN/NRO/NRO-DIV-III/32419/2026-27 dated May 26, 2026 passed by Quasi-Judicial Authority, SEBI, you are hereby directed to release bank, demat accounts/lockers and Mutual Fund Folio etc. of Sanbun Investments (Proprietor Mr. Nishaan Singh) [Defaulter] (PAN: HCCPS6377H) attached, if any, pursuant to the above notice of attachment with immediate effect.
4. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at New Delhi this 14th day of September, 2026.

SEAL

Copy to:
Mr. Nishaan Singh (Proprietor- Sanbun Investments)
5, Rajdoot Marg, Chanakyapuri, NDMC,
New Delhi- 110021



Signed

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi

“हम हिन्दी में पत्राचार का स्वागत करते हैं।”

उत्तरी प्रादेशिक कार्यालय : प्लेट-बी, आठवीं मंज़िल, ऑफिस टॉवर-1, एन बी सी सी कॉम्प्लेक्स, पूर्व किदवाई नगर, नई दिल्ली-110023
Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011 - 69012998

प्रधान कार्यालय: सेबी भवन, प्लॉट सं. सी-4 'अ', जी-ब्लॉक, बान्द्रा कुर्ला कॉम्प्लेक्स, बान्द्रा (पूर्व) मुंबई - 400051 दूरभाष (Phone) : 022 - 26449000
Head Office: SEBI Bhavan, Plot No. C-4A, G-Block, Bandra Kurla Complex, Bandra (E) Mumbai - 400051 Web. : www.sebi.gov.in